No. X-1603/2022

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Honourable the Chief Justice has been pleased to nominate the following Honourable Judges to hear urgent Judicial matters during the ensuing Diwali Vacation 2022 commencing from Monday, the 24th October 2022 to Saturday, the 5th November 2022 (both days inclusive with prefix holidays Saturday and Sunday i.e. 22nd and 23rd October 2022 and suffix holidays, Sunday to Tuesday i.e. 6th to 8th November 2022) for the Principal Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa (Panaji).

(A) **BOMBAY**

1st Part

From 22.10.2022 to 30.10.2022

Sr. No.	Name of the Hon'ble Judge	Date
1	Shri M.S. Karnik, J. and Ms. Gauri Godse, J. (D.B.)-(O.S./A.S.) Shri M.S. Karnik, J. (S.B.)-(A.S.)-(Criminal) Ms. Gauri Godse, J. (S.B.)-(A.S.)-(Civil)	22.10.2022 to 25.10.2022
2	Ms. Gauri Godse, J. (S.B.)-(O.S.)	22.10.2022 and 23.10.2022
3	Smt. Sharmila U. Deshmukh, J. (S.B.)-(O.S.)	24.10.2022 and 25.10.2022
4	Shri N.J. Jamadar, J. and Smt. Sharmila U. Deshmukh, J. (D.B.)-(O.S./A.S.) Shri N.J. Jamadar, J. (S.B.)-(O.S.) Smt. Sharmila U. Deshmukh, J. (S.B.)-(A.S.)-(Criminal) Ms. Gauri Godse, J. (S.B.)-(A.S.)-(Civil)	26.10.2022
5	Shri N.J. Jamadar, J. and Ms. Gauri Godse, J. (D.B.)-(O.S./A.S.) Shri N.J. Jamadar, J. (S.B.)-(O.S.) Ms. Gauri Godse, J. (S.B.)-(A.S.)-(Civil/Criminal)	27.10.2022
6	Shri Madhav J. Jamdar, J. and Ms. Gauri Godse, J. (D.B.)-(O.S./A.S.) Shri Madhav J. Jamdar, J. (S.B.) (A.S.)-(Criminal) Ms. Gauri Godse, J. (S.B.)-(O.S.) and (A.S.)-(Civil)	28.10.2022 to 30.10.2022

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BOMBAY

2nd Part
From 31.10.2022 to 08.11.2022

Sr. No.	Name of the Hon'ble Judge	Date
7	Shri Madhav J. Jamdar, J. and Shri Kamal Khata, J. and (D.B.)-(O.S./A.S) Shri Madhav J. Jamdar, J. (S.B.)-(A.S.)-(Criminal) Shri Kamal Khata, J. (S.B.)-(O.S.) Smt. Sharmila U. Deshmukh, J. (S.B.)(A.S.)-(Civil)	31.10.2022
8	Shri N.R. Borkar, J. and Shri Kamal Khata, J. (D.B.)-(O.S./A.S.) Shri N.R. Borkar, J. (S.B.)(A.S.)-(Criminal) Smt. Sharmila U. Deshmukh, J. (S.B.)-(O.S.)	01.11.2022 to 04.11.2022
9	Shri Kamal Khata, J. (S.B.)(A.S.)-(Civil)	01.11.2022
10	Ms. Gauri Godse, J. (S.B.)(A.S.)-(Civil)	02.11.2022 to 04.11.2022
11	Shri Sarang V. Kotwal, J. and Ms. Gauri Godse, J. (D.B.)(O.S./A.S.) Shri Sarang V. Kotwal, J. (S.B.)(A.S.)-(Criminal) Ms. Gauri Godse, J. (S.B.)(O.S.) and (A.S.)-(Civil)	05.11.2022
12	Shri Sarang V. Kotwal, J. and Shri A.S. Doctor, J. (D.B.)(O.S./A.S.) Shri Sarang V. Kotwal, J. (S.B.)(A.S.)-(Criminal) Ms. Gauri Godse, J. (S.B.)(A.S.)-(Civil) Shri A.S. Doctor, J. (S.B.)-(O.S.)	06.11.2022 to 08.11.2022

(B) **NAGPUR**

1st Part

From 22.10.2022 to 30.10.2022

Sr. No.	Name of the Hon'ble Judge	Date
1	Smt. Urmila Joshi-Phalke, J. and Shri M.W. Chandwani, J. (D.B.) Smt. Urmila Joshi-Phalke, J. (S.B.)-(Civil) Shri M.W. Chandwani, J. (S.B.)-(Criminal)	22.10.2022 to 30.10.2022

2nd Part

From 31.10.2022 to 08.11.2022

Sr. No.	Name of the Hon'ble Judge	Date
2	Smt. M.S. Jawalkar, J. and Mrs. Vrushali V. Joshi, J. (D.B.) Shri Abhay Ahuja, J. (S.B.)-(Civil) Mrs. Vrushali V. Joshi, J. (S.B.)-(Criminal)	31.10.2022 to 08.11.2022

(C) **AURANGABAD**

1st Part

From 22.10.2022 to 29.10.2022

Sr. No.	Name of the Hon'ble Judge	Date
1	Shri Sandipkumar C. More, J.	22.10.2022 to 25.10.2022
2	Shri Arun R. Pednekar, J.	26.10.2022 to 29.10.2022

2nd Part

From 30.10.2022 to 08.11.2022

Sr. No.	Name of the Hon'ble Judge	Date
3	Shri Kishore C. Sant, J.	30.10.2022 to 08.11.2022

(D) **GOA**

1st Part

From 22.10.2022 to 30.10.2022

Sr. No.	Name of the Hon'ble Judge	Date
1	Shri G.S. Kulkarni, J. and Shri Valmiki SA Menezes, J. (D.B.) Shri G.S. Kulkarni, J. (S.B.)-(Criminal) Shri Valmiki SA Menezes, J. (S.B.)-(Civil)	22.10.2022 to 30.10.2022

2nd Part

From 31.10.2022 to 08.11.2022

Sr. No.	Name of the Hon'ble Judge	Date
2	Shri Bharat P. Deshpande, J. and Shri Valmiki SA Menezes, J. (D.B.) Shri Bharat P. Deshpande, J. (S.B.)-(Criminal) Shri Valmiki SA Menezes, J. (S.B.)-(Civil)	31.10.2022 to 08.11.2022

By Order

Sd/-
(S.B. BHANSALI)
Registrar/Prothonotary &
Senior Master,
High Court, Original Side,
Bombay.

Sd/-
(H.M. BHOSALE)
Registrar (Judl.-II)
High Court, Appellate Side,
Bombay.

HIGH COURT OF JUDICATURE AT BOMBAY

Dated : 17th October 2022